

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. CA 166/2021 In CP 114/2009

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - Aris Agro-Vet Associates Pvt Ltd
IN THE MATTER OF
D.H. Narayansa
V/s
Aries Agro-vet Associates Private Limited
& Ors

Section 397-398 of Companies Act, 1956 and Rule 11 of NCLT

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Sandeep Jalan appeared for the Operational Debtor. Counsel Mr. Mahalaxmi Ganapati appeared for the Corporate Debtor. At their request, list the matter on **22.07.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)